

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 130

IA(IBC)(DIS)/1(CH)2024
IA(I.B.C)/2267(CH)2023
IA(I.B.C)/1994(CH)2023
IA(I.B.C)/2258(CH)2023
IA(I.B.C)/2624(CH)2023

In
CP(IB) No. 233/Chd/HP/2019
(Admitted)

IN THE MATTER OF:
Syndicate Bank Ltd.

...Petitioner-Financial Creditor

Versus

Venus Biosciences Pvt. Ltd.

...Respondent-Corporate Debtor

Under Section: 7, 54(1), 33(1), 19(2), 66(1), 60(5) IBC 2016

Order delivered on 10.07.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 22.08.2024.

Sd/-

Court Officer